

No. 7-24-74-SWD
Government of Goa,
Social Welfare Department,
Secretariat, Panaji.

Dated : 30th August, 1988.

ORDER

In exercise of the powers conferred by section 67 of the Goa, Daman and Diu Reorganisation Act, 1987 (Central Act 18 of 1987) and in partial modification of the Legislative Diploma No. 1984 dated 14-4-1960 Adaptation Order, 1987, the Government of Goa hereby makes the following Order, namely :-

1. (1) This Order may be called the Legislative Diploma No. 1984 dated 14-4-1960 Adaptation Order, 1988.

(2) It shall be deemed to have come into force with effect from the 30th day of May, 1987.
2. In Article 13 of the Legislative Diploma No. 1984 dated 14-4-1960 (hereinafter called the “Legislative Diploma”), for the words “Administrator”, the word “Government” shall be substituted.
3. In Article 18 of the Legislative Diploma, for the words ‘Governor General’, the word “Government” shall be substituted.

By order and in the name of the
Governor of Goa

Sd/-
(P. W. Rane Sardessai)
Under Secretary to the Govt. of Goa
Social Welfare.

**** Published in the Official Gazette Series I No. 23 dated 08/09/1988.**